

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P.(IB)-1060(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.07.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar

V/S

Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**ORDER**

25. C.P.(IB)-1060(MB)/2019

The counsel for the petitioner present. List this matter on 03.09.2019.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)